

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO.436  
TO BE ANSWERED ON 15<sup>th</sup> SEPTEMBER, 2020

SUGARCANE DUES TO FARMERS

†436. SHRI AJAY KUMAR MISRA TENI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether sugarcane farmers are yet to be paid their dues in different States of the country;
- (b) if so, the details thereof and the total amount of dues which are to be paid by Sugar mills of Bajaj Group in different States;
- (c) the total number of Sugar mills of Bajaj Group in Uttar Pradesh and the details of the total outstanding amount on them of the sugarcane farmers particularly in Lakhimpur district;
- (d) whether the Government has taken any action for non-payment of the sugarcane dues; and
- (e) if so, by when and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)

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(a) to (c): Out of total cane dues payable of Rs. 75,585 crore for sugar season 2019-20 as on 11.09.2020, about Rs 62,591 crore have been paid to the sugarcane farmers & only Rs. 12,994 crores cane dues are yet to be paid. The state-wise outstanding cane price dues of sugarcane farmers against sugar mills during sugar season 2019-20 & last three sugar seasons as on 11.09.2020 is at Annexure I.

**Fourteen sugar mills of Bajaj Group are operational in the State of Uttar Pradesh. As per the information received from State Government of Uttar Pradesh, out of total cane dues payable of Rs. 5339 crore by Bajaj Group against their 14 mills for sugar season 2019-20, an amount of Rs. 2378 crore have been paid to sugarcane farmers & Rs. 2961 crore are yet to be paid; out of which dues of Rs 992 crore are pending against 3 sugar mills of Lakhimpur district. Mill- wise details of cane dues payable, cane price paid & cane price arrears in respect of sugar mills of Bajaj Group are at Annexure II.**

**(d) & (e): Payment of cane price to sugarcane farmers by the sugar mills is a continuous process. However, on account of surplus sugar production during the previous sugar seasons, the sugar prices remained depressed which adversely affected the liquidity of the sugar mills resulting in accumulation of cane price arrears of the farmers. With a view to improve liquidity of sugar mills enabling them to clear cane price arrears of farmers, the Central government has taken various measures in past three sugar seasons viz. extended assistance to sugar mills to facilitate export of sugar; extended assistance to mills for maintaining buffer stocks; extended soft loans to sugar mills through banks to clear cane price dues; fixed Minimum Selling Price of Sugar etc.**

**The Sugarcane (Control) Order, 1966 stipulates payment of cane price within 14 days of supply. The Powers to enforce the provisions of Sugarcane (Control) Order, 1966 with regard to payment of cane dues of farmers is vested with the State Governments as they have necessary field formation for its implementation. Central Government from time to time issue advisory to the State Governments including Government of Uttar Pradesh for ensuring clearance of cane price arrears of farmers and to take action against defaulting mills and also regularly review the position.**

**As informed by Government of Uttar Pradesh, the Cane Commissioner, Uttar Pradesh has issued notices to defaulting sugar mills including mills of Bajaj Group directing them to clear cane price arrears of farmers; Recovery Certificate has been issued by Cane commissioner against one of its mill viz. Rudhauri, District-Basti, to recover the dues.**

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**ANNEXURE-I.**

**ANNEXURE REFERRED IN REPLY TO PART (a) TO (c) OF THE UNSTARRED QUESTION NO. 436 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.**

**(RS. IN CRORES)**

<b>STATEMENT SHOWING STATE- WISE DUES OF SUGARCANE FARMERS IN THE CURRENT SUGAR SEASON &amp; LAST THREE SUGAR SEASONS. (AS ON 11.09.2020)</b>						
<b>S. No</b>	<b>Name of State</b>	<b>2019-20</b>	<b>2018-19</b>	<b>2017-18</b>	<b>2016-17 &amp; earlier years.</b>	<b>Total</b>
1	Bihar	244	64	0	39	347
2	Haryana	433	0	0	0	433
3	Punjab	340	19	0	0	359
4	Uttrakhand	434	108	75	25	642
5	Uttar Pradesh	10000	0	39	135	10174
6	Andhra Pradesh	47	37	1	1	86
7	Telangana	15	0	0	0	15
8	Gujarat	863	25	1	35	924
9	Maharashtra	126	196	60	129	511
10	Karnataka	185	14	0	33	232
11	Tamil Nadu	230	74	60	1470	1834
12	Puducherry	0	0	0	21	21
13	Chhattisgarh	57	6	2	0	65
14	Odisha	0	0	0	3	3
15	Madhya Pradesh	20	3	4	8	35
16	Goa	0	2	0	0	2
	<b>All India</b>	<b>12994</b>	<b>548</b>	<b>242</b>	<b>1899</b>	<b>15683</b>

**ANNEXURE REFERRED IN REPLY TO PART (a) TO (c) OF THE UNSTARRED QUESTION NO. 436 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA**

<b>STATEMENT SHOWING MILL- WISE DUES OF SUGARCANE FARMERS IN THE CURRENT SUGAR SEASON 2019-20. (AS ON 11.09.2020)</b>					
<b>(RS. IN CRORES)</b>					
<b>S. No</b>	<b>Districts</b>	<b>Name of Sugar Mill</b>	<b>Payable</b>	<b>Paid</b>	<b>Arrears</b>
1.	Pilibhit	Barkhera	336.59	145.11	191.48
2.	Shahajanpur	Maqsudpur	274.67	110.87	163.80
3.	Deoria	Pratappur	64.94	28.11	36.83
4.	Balarampur	Itai Maida	209.49	92.24	117.25
5.	Gonda	Kundarkhi	339.46	125.33	214.13
6.	Basti	Rudhauri	132.52	37.79	94.73
7.	Lakhimpur	Gola	683.52	300.64	382.88
8.	Lakhimpur	Paliakalan	487.80	147.45	340.35
9.	Lakhimpur	Khambarkhera	467.44	198.65	268.79
10.	Meerut	Kinauni	603.68	319.35	284.33
11.	Bijnor	Bilai	469.79	268.74	201.05
12.	Muzaffarnagar	Bhaisana	475.10	233.47	241.63
13.	Saharanpur	Gagnoali	303.23	128.84	174.39
14.	Shamli	Thana Bhawan	490.83	241.59	249.24
<b>Total</b>			<b>5339.06</b>	<b>2378.18</b>	<b>2960.88</b>

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